RGNUL FINANCIAL AND MERCANTILE LAW REVIEW CALL FOR BLOGS FOR ITS NEW "SECTORAL SERIES"



The Editorial Board of the RGNUL Financial and Mercantile Law Review (RFMLR) invites blog posts from legal practitioners, academicians, research fellows, undergraduate students, postgraduate students, etc., for RFMLR Sidebar.

About the Review

RGNUL Financial and Mercantile Law Review was set up as an academic initiative to promote research and debate in areas of financial and economic law. The review looks to understand the legal paradigm prevalent in India and South East Asia and how it affects finance and other cross border mercantile activities. The journal aims at giving the opportunity to legal academia, research scholars, legal practitioners and students to publish work that is at the cutting edge of doctrinal, theoretical, and empirical research.

About our new "Sectoral Series"

RFMLR is initiating a discourse on the sectors of Indian economy through the medium of blogs. The aim is to analyse each sector of economy vis-à-vis recent and projected policy changes. The series shifts its focus every three weeks. After an overwhelming response for our previous themes, the 'Ailing Aviation Sector' and the 'Progressing Pharmaceutical Sector', RFMLR Sidebar is back with another sector of the Indian Economy. The next theme in the series is, "**Transforming Telecom Sector: A Legal and Economic Analysis**", and some of the suggested (not exhaustive) sub-themes are:

- 1. The Huawei Crisis : An Analysis from the Perspective of the Indian Telecom Sector
- 2. Regulation of OTT (Over-the-top) Applications at par with Telecom Service Providers: A need of the hour?
- 3. A Critical Analysis of the TRAI Consultation Paper on Increasing the Scope of Telecom Infrastructure Companies
- 4. Telecom Sector and Competition Law : Interplay of the Roles of CCI and TRAI
- 5. 5G : Economic Opportunity and Concerns

One best blog from each sector shall be featured under "Best Blogs of the Series", as adjudicated by the Editorial Board.

Submission Guidelines:

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- 1) The co-authorship is limited to a maximum of two authors.
- All submissions must be in Times New Roman, font size 12 and Spacing 1.5.



- Submission should contain endnotes instead of footnotes. All endnotes shall be in Times New Roman, font size 10 and single-spaced.
- Word Limit for each submission is between 1000 to 1300 words (exclusive of Endnotes).
- 5) The submission should be accompanied with a covering letter specifying the author's name, designation, institute, contact number and e-mail for future reference.
- 6) All entries should be submitted in .doc or .docx format.
- 7) All selected entries will be published on the RFMLR Sidebar at rfmlr.com
- A certificate of appreciation will be given to authors who have a minimum of 3 entries published on the sidebar.
- The entries must be original, unpublished and an outcome of the author's own efforts. The plagiarism limit is 12%.
- 10) Please note that this series has sectors of the Indian Economy at its focus. All entries must compulsorily include a sub-heading dealing with the implications for Telecom as a sector of the Indian Economy, in light of the foregoing discussion on the theme chosen by the author(s).
- 11) The authors by submitting their entry would be deemed to have divested the copyright to RFMLR, however, all moral rights shall remain with the author(s).

Citation Format

The Bluebook, A Uniform System of Citation (20th Ed.) is to be followed for citation. All footnotes must be in Times New Roman, font size 10, single-spacing and justified text.

Submission Deadline

All submissions must be e-mailed to **rfmlr@rgnul.ac.in** with the subject "Blog Submission for RFMLR Sidebar- Telecom Sector" latest by **22nd September**, **2019**.

Contact Details

For any queries, please contact the Editorial Board at rfmlr@rgnul.ac.in.

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